## Report of the Committee on Papers laid on the Table

SHRIMATT SYEDA ANSVARA TAIMUR (Assam): Sir, I present the Ninety-Seventh Report (in English and Hindi) of the Committee on Papers Laid on the Table regarding Sports Authority of India, New Delhi, Hindustan Antibiotics Limited, Pune, and Indian Drugs and Pharmaceuticals Limited, Gurgaon.

## Report of the Department-Actated Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice

SHRI E.M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Sir, I present the Seventh Report (in English and Hindi) of the department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice on the Hindu Succession (Amendment) Bill, 2004.

## Evidence Tendered before the Department-Kelated Paillamentary Standing Committee on Personnel, Public Grievances, Law and Justice

SHRI E.M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Sir, Hay on the Table a copy of the Evidence Tendered before the Department-related Parliamentary Standing Committee on Perosiner, Public Grievances, Law and Justice on the Hindu Succession (Amendment) Bill, 2004

## Report of the Department-Related Parliamentary Standing Committee on Information Technology

SHRI ASHWANI KUMAR (Punjab): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Information Technology (2004-2005):

(1) Nineteenth Report of the Committee on "Functioning of Registrar of Newspapers for India (RNI)" relating to the Ministry of Information and Broadcasting; and